

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:173
ANSWERED ON:27.07.2017
Fast Tag Lanes
Ray Dr. Ravindra Kumar

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether fast tag lanes set up at toll plazas of National Highways often remain out of order and toll operating companies deliberately resort to such practices;
- (b) if so, the details thereof;
- (c) whether the Government proposes to equip each lane of toll plazas with fast tag;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 173 FOR ANSWER ON 27.07.2017 ASKED BY DR. RAVINDRA KUMAR RAY REGARDING FASTAG LANES

(a) & (b) No, Madam.

(c) & (d) Electronic Fee Collection (EFC) was rolled out across the country on 25th April, 2016 with the inclusion of multiple issuers and multiple acquirer banks with National Payments Corporation of India (NPCI) as the Central Clearing House (CCH). So far, 360 fee plazas across the country have been enabled with single EFC lane at each direction of fee plaza and 5,36,135 RFID tags have been issued. The total transaction count since Jan 2017 to June 2017 under e-mode stands at 6.11 Cr and the revenue collected under e-mode for the same period is Rs 1665 Cr.

Depending upon the feasibility at fee plazas, all existing lanes are proposed to be FASTag enabled by converting the fee lanes to Hybrid EFC lanes with all the payment options including cash, smart card and FASTag.

(e) Does not arise.
